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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Archana Bor
Thiriyambak
Kannan

Counsel for
R2 & R3



2) KARTHIK RATHI MOHANI.
for.
S. RAVIASUBRAMANIAN
& ASSOCIATES.

Counsel for,
Petitioner.



ORDER

Counsel representing petitioner present. Counsel representing R2 & R3 present.
Counsel for petitioner stated that notice has not been served on R4 and prayed some
more time for the same. Time extended at request with a direction to serve notice on
R4 and file proof of service by way of an affidavit by the next date of hearing. Put
up on 09.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)